

SPECIAL BENCH
COURT - I

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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/127(KB)2021
IA(I.B.C)/708(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH APRIL 2024

IN THE MATTER OF	M/S SHUBH MOHINI ENTERPRISES PRIVATE LIMITED VS NAMAN ISPAT PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

For Liquidator

Mr. Siddharth Makkar, Adv.

ORDER

1. Ld. Counsel for the Liquidator present.

IA(I.B.C)/708(KB)2024

2. This IA has been filed by the Liquidator for placing on record progress report at page 17. This IA is accompanied by an affidavit of Liquidator at page 15. Progress report is taken on record. Accordingly, this IA is allowed and disposed of.

3. Post this matter on **24.05.2024**.

**D. ARVIND
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**